

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Evocon Pvt Ltd

**MAIN PETITION NUMBER** : CP/1167/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/251(CHE)/2024  
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**ORDER**

Ld. Counsel Shri. A M Ilango for the Applicant / Chairman Monitoring Committee.

This application has been filed to take on record the 14<sup>th</sup> and 15<sup>th</sup> meeting of monitoring committee.

Report is taken on record, subject to all just exceptions.

IA/251/CHE/2024 is accordingly **disposed of**.

Incharge / Official maintaining the file is directed to update the process file of the main CP enclosing all the previous orders including orders on the interim applications.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)